

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

IA 600/2022 IA 601/2022 IA 602/2022 in C.P.(IB)4072/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 22.09.2022

NAME OF THE PARTIES: - **IDBI Bank Ltd**
V/s
Power deal Energy System (India) Pvt Ltd.

Appearance (via video-conference):

For Financial Creditor : Adv. Shyam Kapadia
a/w. Adv. Abdullah Qureshi

For Corporate Debtor : None present

Section 60(5) & 7 of IBC, 2016

ORDER

IA 600/2022

Mr. Swaraj Jadhav holding for Mr. Mihir Desai seeks accommodation on the ground that Mr. Mihir Desai is on legs before some other Court. Matter is reportedly adjourned for want of presence of Adv. Mihir Desai. In that view of the matter, prayer is allowed in the interest of justice strictly as a last chance. Accordingly, list this matter High on Board on **27.09.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad